

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-124

New IA-5660/2020 IA-5249/2020 IA-5252/2020 IA-5424/2020 CA 482/2019 CA 485/2019 CA 515/2019
CA 576/2019 CA 641/2019 CA 769/2019 CA 774/2019

In
IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

...OPERATIONAL CREDITOR

Vs.

M/s. Ortel Communication Ltd.

...RESPONDENT

SECTION

IBC under Sec 9

Order delivered on 12.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Mr. Ritin Rai, Sr. Advocate
Ms. Anju Thomas, Advocate , Mr. Anand Shrivastava, Advocate and Mr.
Rahul Jajoo, Advocate for TPOCDL in I.A. No. 5249/2020
FOR CA-641/19 : for applicant Mr. Ramji Srinivasan, Mr. KR Sasiprabhu,
Mr. Tushar Bhardwaj, Advocates
Mr. Rishav Banerjee, Mr. Rajarshi Banerjee, Advocates for Surangi
Services Ltd,
For IA-5249/20, 5252/20 : Mr. Bharat Singh, Mr. Suraj Singh and Santosh
Kumar Ray, Advocates for the Applicant (RP)
For IA-5660/20 : Ms. Vaishnavi Maheshwari, Advocate for R.P.

For the Respondent/CD

:

For the Intervener

:

ORDER

In the Batch of IAs and CAs, both the sides are present. At the request of the parties, the Batch of IAs and CAs stand adjourned.

List on 14.1.2021.

— Sd—

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd—

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)